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Title: Introduction of the Whistle Blowers Protection (Amendment) Bill, 2016 (*Amendment of section 3, etc.*).

HON. DEPUTY SPEAKER: Now, Item No.53â€”Shri Baijayant Jay Panda.

SHRI BAIJAYANT JAY PANDA (KENDRAPARA): Sir, I beg to move for leave to introduce a Bill further to amend the Whistle Blowers Protection Act, 2011.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Whistle Blowers Protection Act, 2011."

*The motion was adopted.*

SHRI BAIJAYANT JAY PANDA : I introduce the Bill.

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